

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD

C.P.105/2001 in O.A.1176/99

Date of Order:23.11.2001

BETWEEN

Smt.S.Q.Nasreen Quadri ..Applicant.

AND

1. Union of India, rep. by Secretary to Government, Department of Telecommunications, Ministry of Communications, 20, Ashoka Road, Sanchar Bhavan, New Delhi.
2. The Senior Deputy Director General (BW), Dept. of Telecommunications, Sanchar Bhavan, 20 Ashoka Road, New Delhi - 110 001.
3. The Deputy Secretary (CW), Dept. of Telecommunications, Sanchar Bhavan, 20 Ashoka Road, New Delhi - 110 001.
4. Sri S.K.Bbar, Surveyor of Works, (C&TCC), Jaipur.
5. Sri P.K.Jain, Deputy Director (BS), ALTTC, Ghaziabad.
6. Niraj Goel, Executive Engineer, Telecom Civil Division, Jammu.
7. Sri B.Venugopal, Executive Engineer (C), Telecom Civil Division, Tirupati. .. Respondents.

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Counsel for the Applicants .. Mr. V.Venkateswara Rao

Counsel for the Respondents .. Mr. V.Rajeswara Rao

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CORAM:

HON'BLE MR.JUSTICE N.SANJIVA REDDY : VICE CHAIRMAN

HON'BLE MR.M.V.NATARAJAN : MEMBER (ADMN.)

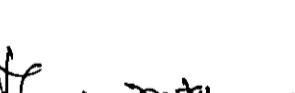
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O R D E R

{Oral order as per Hon'ble Mr.Justice N.Sanjiva Reddy, VC)}

Heard counsel on both sides. Learned counsel for the respondents filed an order by which the petitioner was promoted on adhoc basis. Accordingly the petitioner also has taken charge as Superintending Engineer on 20.11.2001. However, a clause in the order appears to be ambiguous and leads us to the conclusion that the respondents intend to remove or demote the applicant from the present position. Hence, we are inclined to close this petition with a direction to the respondents not to demote the applicant without giving her opportunity to explain in the matter.

2. C.P. is closed. No costs.


(M.V. NATARAJAN)
Member(Admn.)


(N. SANJIVA REDDY)
Vice Chairman

Dated : 23rd November, 2001
(Dictated in Open Court)

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3/12/2001